NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODJAWALA ADVOCATE RESPNO.3498 Machinember

2. ARBUN R. SHETH ADVOCATE RESPNO.3498 Machinember

SOLICITUR PETITIONERS

MANUSHBHAI BHATT SR. ADVOCATE

KARAN LATGHANI ADVOCATE

3. SANDEEP SINGHI ADVOCATE

RESPNOS

200

SHAMIK BHATT

ARVOCATE RESPNOS.

1,2,5 to 7

ARVOCATE

<u>ORDER</u>

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth with Learned Advocate Mr. Karan Sanghani present for Petitioners. Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Shamik Bhatt present for Respondents no. 1, 2, 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Heard arguments of Learned Counsel for Petitioners.

For arguments of Learned Counsel for Respondents.

List the matter on 21.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of April, 2017.